

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

C O R R I G E N D U M.

Dated, Shillong the 30th April, 2019.

No. LJ (A) 9/77/Pt.I/27 – Please read “Smti L.L.Shangpliang ,Joint Legal Remembrancer & Deputy Secretary,” in place of “Smti L.L.Shangpliang, Deputy Legal Remembrancer,Under Secretary,” as appeared in the last line of this Department’s Notification No. LJ (A) 9/77/Pt/185-B dt. 19.12.2018.

This cancel this Department’s letter No. LJ (A) 9/77/Pt.I/26 Dated 17th April,2019.

Sannu

(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 9 /77/Pt I./27-A

Dated, Shillong the 30th April, 2019.

Copy to :-

1. P.S. to Chief Minister for information of Hon’ble Chief Minister.
2. P.S. to Minister,I/c Law for information of Hon’ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General’s, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Finance (EC.II) Department with reference to their endorsement I/D No. FC.II/16/08 dt. 07.02.2008.
8. Personnel & AR (A) Department with reference to their I/D No. 189/14 dt. 25.09.2014.
9. Political Department.
10. All Administrative Departments.
11. Secretary, MPSC, Shillong.
12. Secretary, Meghalaya State Law Commission, Shillong.
13. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
14. Treasury Officer, Shillong North/South Treasury, Shillong.
15. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
16. DIPR, Meghalaya, Shillong for favour of information.
17. DEO, Law Department.
18. Personal file of the officer concerned.
19. Guard file.

By Order etc.,

Sannu

Under Secretary to the Government of Meghalaya,
Law Department.
